

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH MUMBAI

ORIGINAL APPLICATION NO:967/99

DATE OF DECISION: 01.3.2001.

Shri Anant Rohidas Naik and others Applicant.

Shri G.S.Walia Advocate for
Applicant.

Versus

Union of India and others. Respondents.

Shri V.S. Masurkar Advocate for
Respondents

CORAM

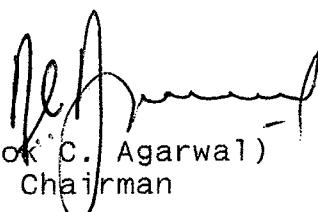
Hon'ble Shri Justice Ashok C. Agarwal, Chairman.

Hon'ble Ms. Shanta Shastry, Member (A)

(1) To be referred to the Reporter or not?

(2) Whether it needs to be circulated to
other Benches of the Tribunal?

(3) Library.


(Ashok C. Agarwal)
Chairman

NS

CENTRAL ADMINISTRATIVE TRIBUNAL
MUMBAI BENCH, MUMBAI.

ORIGINAL APPLICATION NO: 967/99

THURSDAY the 1st day of MARCH 2001

CORAM: Hon'ble Shri Justice Ashok C. Agarwal, Chairman

Hon'ble Ms. Shanta Shastry, Member (A)

1. Anant Rohidas Naik
Bival Housing Board,
House No.662,
Near Flour Mills,
Margao, Goa.
2. Anil Pandurang Shetkar
Housing No: 200,
Kumbhar Waddo, Nirankal
Ponda, Goa.
3. Ms. Vijaya Kumari A.G.
D-6 Electricity Quarters
Altinho, Panjim.Applicants.

By Advocate Shri G.S. Walia.

V/s

1. Union of India through
The Secretary
Department of Telecommunications
Govt. of India, New Delhi.
2. General Manager (Telecom)
Department of Telecommunications
Goa, Panjim, Goa.
3. Divisional Engineer(Telecom)
Telecom Project Division
Altinho, Panjim, Goa.Respondents.

By Advocate Shri V.s. Masurkar.

ORDER (ORAL)

{Per Shri Justice Ashok C. Agarwal, Chairman)

The applicants had been engaged as Casual Labourers since 1991 and 1992. Their services have been terminated by issue of oral orders. This in substance is the case made by the applicants in the present OA. Having regard to the facts and

W.S.

circumstances of the case we dispose of the OA with the direction to the respondents to provide work to the applicants provided there is work available for them. Their services will not be replaced by appointing outsiders as Casual ~~Ma~~door. The applicants claim for being granted temporary status and thereafter being regularised may also be considered as per rules. No order as to costs.

Shanta S
(Ms. Shanta Shastry)
Member(A)

Ashok C. Agarwal
(Ashok C. Agarwal)
Chairman

NS